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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.52/BB/2017	-	Admission	230- 232	Manipal Education & Medical Group India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SANJ. P. JOHN SPT Legal	Advocate for petitioner.	
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Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed a memo suggesting the authorities to whom the notices are to be issued and the details of papers in which publication is to be made. Counsel reported that there are no other authorities other than the authorities shown in the memo to whom notices are to be issued.

Hence, issue notices to RD, ROC, Deputy Commissionr of Income Tax, Circle 2(1) (1) and Deputy Commissioner of Income Tax, Circle 4 (1) (2) of Bangalore, SEBI, BSE and NSE. Further, the petitioner company is directed to make advertisement in the Hindu, English daily, Bangalore Edition and Udayavani, Kannada daily, Bangalore Edition, atleast 10 days before the date of hearing.

The date of hearing is fixed to 30.10.2017.

  
MEMBER (J)

  
MEMBER (T)